

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/5/2016
NAME OF THE PETITIONER(S) : Shri Kuberan N. & 21 Others
NAME OF THE RESPONDENT(S) : Monarch Steels (India) Limited & 3 Others
UNDER SECTION : 397/398

S.No.	Name (in Capitals)	Represented by	Signature
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1.	T.K. Bhaskar Priyadarshini Akhi Keethi	Counsel for Petitioner	[Signature]
2.	M. POORNIMA PER KP CHOPRA	Counsel for intervenor	[Signature]
3.	D. CHANDRA GUPTA	Counsel for R2	[Signature]

ORDER

Counsel for Petitioner and Respondent present. Counsel for intervenor is also present. Counsel for Petitioner sought time to file an affidavit highlighting subsequent events that took place after filing the Petition. Counsel for Petitioner is directed to complete the process of filing additional affidavit by supplying copy to the other side within one week. The other side shall file reply to the same within next seven days. Put up on 21.07.2017 at 10.30 A.M.

[Signature]
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

[Signature]
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)